

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 24

C.P.(IB)3651/MB/2019 IA 1498/2021

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

JUSTICE SH. VIRENDRASINGH BISHT(Retd.)
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **24.08.2023**

NAME OF THE PARTIES: - **JRS INFRASTRUCTURE V/S HINDUSTAN**
CONSTRUCTION COMPANY LTD

Section 60(5), 9 of the IBC, 2016

ORDER

Adv. Depaish Tangariya appeared for the Operational Creditor.

Adv. Vidit Divya Kumart appeared for the Corporate Debtor.

Heard Counsel appearing for both side and **Reserved for Order.**

Further, Counsel appearing for both parties are allowed to file synopsis in two pages within 3 days.

Parties are directed to supply the copies of the synopsis, pleadings and applications (excluding annexures) in word copy format on email id. ncltmum001@gmail.com within 3 days.

Sd/-

PRABHAT KUMAR
Member (Technical)

Sd/-

JUSTICE VIRENDRASINGH BISHT
Member (Judicial)

Sapna